

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015

&

APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016

Dated: 17th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015

In the matter of :

**Gail Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. Shruti S. Hasarika
Mr. Vivek Paul Oriel
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sumit Kishore for R-1
Mr. K.K. Rai, Sr. Adv.
Mr. S.K. Pandey for R.2
Mr. R.V. Sinha
Mr. A.S. Singh for R-3

APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016

**M/s. Sanwariya Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.K. Pandey
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sumit Kishore for R.1
Mr. R.V. Sinha
Mr. A.S. Singh for R-2
Mr. Ajit Pudussery for R-3

ORDER

List these matters on **24.03.2017**. In the meantime, pleadings be completed.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

Ts/vg